

**Accumulation of Iron Ore at Ports**

5428. SHRI S. C. BESRA:  
SHRI RAM PRAKASH:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether due to faulty planning iron ore has stockpiled at ports out of proportion; and

(b) if so, the remedial measures proposed to be taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) No, Sir.

(b) Does not arise.

**Increase in Liquor revenue in Union Territories**

5429. SHRI SHYAMNANDAN MISHRA: Will the Minister of FINANCE be pleased to state the increase in the liquor revenues during the last 3 years, year-wise, in respect of Union Territories?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): The requisite information is being collected and will be laid on the Table of the Sabha.

**Direct imports of raw-materials**

5430. SHRI RANABAHADUR SINGH: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether there is any proposal under the consideration of Government to allow direct imports of essential raw materials which are at present canalised through the Public Sector agencies;

(b) whether there have been complaints that the public sector agencies like S.T.C., I.R.M.A.C., and IDPL continued to harass the exporters; and

(c) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) No, Sir. There is already the practice of issuing letters of authority to actual users against licences issued to canalising agencies, to enable them to import their essential raw-materials in cases where the canalising agencies are not in a position to meet immediate requirements.

(b) and (c). No, Sir. There are, however, at times complaints of delay in the supply of goods against release orders which are looked into promptly.

**"Indo-UK agreement for Industrial Development"**

5431. SHRI GIRIDHAR GOMANGO:  
SHRI RAMSHEKHAR PRASAD SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether two agreements between India and U.K. were signed in November, 1972;

(b) if so, whether these two agreements will benefit the industry in India; and

(c) the names of the projects to be developed under these agreements?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):

(a) to (c). The following two loan agreements were signed between the Government of United Kingdom on November 9, 1972;

- (i) UK|India maintenance Loan Agreement 1972 for £ 25 million (Rs. 47.42 crores) and
- (ii) UK|India Mixed Project Loan Agreement 1972 for £ 16 million (Rs. 30.35 crores).